

sl.no	party	identification	form B received on		amt claimed				amount accepted				
			by mail	by post/courier	principal amt	interest	others	total	principal	interest	others	total	
1	M/s.PREMIER GLOBAL LOGISTICS LTD - IBA/582/2020	CIN: U61200MH1997PLC107987	applicant oc	25.11.21	5,619,440.63	2,889,451.00	-	8,508,891.63	5,619,440.63	**	**	5,619,440.63	2,889,451.00
2	M/s.DECCAN TRANSCON LEASING PVT LTD	CIN: U63090TG2007PTC052599	22.11.21	24.11.21	11,703,479.00	864,472.00	-	12,567,951.00	11,703,479.00	**	**	11,703,479.00	864,472.00
3	B.PANNEER & CO, CHARTERED ACCOUNTANTS	ICAI REG.NO:011335S	20.11.21	23.11.21	504,450.00	-	-	504,450.00	504,450.00	**	**	504,450.00	-
4	FMS Fr. MEYER'S SOHN INDIA PVT LTD - IBA/644/2020	CIN: U63000DL2014PTC263561	3.12.21	11.12.21	13,353,118.00	3,049,541.00	1,439,659.00	17,842,318.00	13,353,118.00	**	**	13,353,118.00	4,489,200.00
5	VISHWA SAMUDRA SHIPMENT SERVICES PVT LTD.	U74999TG2017PTC113838	-	11.12.21	22,821,802.73	5,847,860.46	15,854,396.38	44,524,059.57	22,821,802.73	**	**	22,821,802.73	21,702,256.84
6	MOVEX CARGO PVT LTD	U63010DL2011PTC212867	16.12.21	27.12.21	16,410,307.00			16,410,307.00	16,410,307.00	**	**	16,410,307.00	-
7	CARGO PARTNER LOGISTICS INDIA PVT LTD.	U63013HR2006FTC058483	14.1.2022	21.01.2022	6,323,574.50	-	-	6,323,574.50	6,323,574.50	**	**	6,323,574.50	-
8	SE FREIGHT AND LOGISTICS INDIA PRIVATE LTD	U61200MH2009FTC196196	17.01.22	19.01.2022	40,473,452.48	15,436,869.18	-	55,910,321.66	40,473,452.48	**	**	40,473,452.48	15,436,869.18
9	NIVAYA RESOURCES PRIVATE LIMITED (Formerly known as GP GLOBAL ENERGY PRIVATE LIMITED)	U51909GJ2010PTC108645	16.2.2022	22.02.2022	21,952,667.50	4,735,175.00	-	26,687,842.50	21,952,667.50	**	**	21,952,667.50	4,735,175.00
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	TOTAL				139,162,291.84	32,823,368.64	17,294,055.38	189,279,715.86				139,162,291.84	50,117,424.02

*1. Any confirmation or acceptance of payment of such amounts acknowledged by the corporate debtor or mentioned in the terms and conditions of the work order to support your claim is required

** 2. documentary proof with specific mention on interest/penalty/other claims made is required